

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.317
IB-590(ND)/2022

IN THE MATTER OF:

M/s. Noble Co-Operative Bank Ltd.
Vs.
Anuradha Sharma

.....APPLICANT/PETITIONER

.....PERSONAL GUARANTOR

SECTION
U/s 95(1)

Order delivered on 17.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Adv. Govind Bhardwaj
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **09.02.2023.**

-SD-
(Court Officer)